

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A.No.100/2079/2016

Tuesday, this the 2nd day of August 2016

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. K.N. Shrivastava, Member (A)**

E. Nagachandran
Aged 41 years
s/o Mr. P. Eeswaran
STF Officer of the Indian Statistical Service
Deputy Director, Ministry of Corporate Affairs
Room No.417, 'C' Wing, Shastri Bhawan
Dr. Rajendra Prasad Road, New Delhi – 110 001

Currently residing at:

C-305, Pragati Vihar Hostel
Lodhi road, New Delhi – 110 003

(Nemo)

..Applicant

Versus

Union of India through
The Chief Statistician of India and Secretary
Ministry of Statistics and Programme Implementation
Sardar Patel Bhawan, Parliament Street
New Delhi – 110 001

..Respondent

O R D E R (ORAL)

Justice Permod Kohli:

None for the applicant even on the second call. It is seen that on the last date of hearing also, he remained absent. The O.A. is accordingly dismissed for default of appearance and non-prosecution.

**(K.N. Shrivastava)
Member (A)**

**(Justice Permod Kohli)
Chairman**

August 2, 2016
/sunil/